

Medium Scale Industry for providing employment to displaced persons in Tripura ;

(b) the types of Industries proposed to be started ; and

(c) within what period these are expected?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) to (c). One scheme for the manufacture of reinforced cement concrete pipes has already been sanctioned. Three others, one for the manufacture of Spirits for industrial and medical purposes, and two for expanding the existing rice and oil mills are under the consideration of the Government.

DISPLACED PERSONS IN TRIPURA

1149. Shri Biren Dutt: Will the Minister of **Rehabilitation** be pleased to state :

(a) whether any increase in amount of loan is proposed by Government for the displaced persons in Tripura ; and

(b) if so, what will be the increase ?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) No. The amount of loan is sanctioned on the basis of individual needs and merits of each case.

(b) Does not arise.

ALLOTMENT OF AGRICULTURAL LAND TO DISPLACED PERSONS

**1150. { Sardar Iqbal Singh :
Shri Ram Krishan :**

Will the Minister of **Rehabilitation** be pleased to state :

(a) the number of displaced persons from Bahawalpur who have so far been granted agricultural lands in lieu of their lands left in West Pakistan as a part of their compensation in Punjab, Pepsu and Rajasthan separately ; and

(b) the number of persons who have not taken possession?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a)

Punjab	—	417 families.
Pepsu	—	1,590 families.
Rajasthan	—	3,064 families.

(b) Information is being collected and will be laid on the Table of the Lok Sabha in due course.

SIMPLEX LOCOMOTIVES

1151. Shri Kirolikar: Will the Minister of **Irrigation and Power** be pleased to state :

(a) the number of simplex locomotives purchased during the period from June, 1953 to March, 1954 for use at Durgapur project ; and

(b) whether all these locomotives were required for the project?

The Minister of Planning and Irrigation and Power (Shri Nanda): (a) Seven.

(b) Four were used on the project. Three were kept as stand-by.

DISPLACED PERSONS

**1152. { Sardar Iqbal Singh :
Sardar Akarpuri :**

Will the Minister of **Rehabilitation** be pleased to state :

(a) whether Government have approved any scheme according to which displaced persons of Bahawalpur State from Pakistan will receive exactly the same benefits and privileges as are given to other displaced persons from Pakistan ;

(b) the number of displaced persons from Bahawalpur ; and

(c) the measures taken to rehabilitate displaced persons from Bahawalpur with special reference to permanent land allotment ?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) In providing rehabilitation facilities to displaced persons no distinction is made between displaced persons *inter se* on the basis of the Provinces to which they belonged in West Pakistan.